

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **17.04.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**APPLICATION NUMBER** :  
**PETITION NUMBER** : CP/27(CHE)/2022  
**NAME OF THE PETITIONER(S)** : Perumal Reddi Muthuswamy  
**NAME OF THE RESPONDENTS** : M/s JSM Aggreagates and Sands Pvt Ltd  
**UNDER SECTION** : Sec 241-242 of CA, 2013

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**ORDER**

Present: Ld. Counsel Ms. Niranjana Devi for the Petitioner.

Ld. Counsel Shri. Srenik Jain for the Respondent No. 2.

R1 is company.

Reply of Respondent No. 2 is already on record.

Rejoinder filed by the Petitioner and copy served on the Counsel for the Respondent.

Pleadings are complete.

List the petition for hearing on **26.06.2024**.

**Sd/-**

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)